

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1058 of 2020

IN THE MATTER OF:

Berger Becker Coating Pvt. Ltd.

...Appellant

Versus

**Committee of Creditors of Asian Colour
Coated Inspat Ltd. & Anr.**

...Respondents

Present: -

For Appellant: Mr. Ishan Thakur, Advocate

**For Respondent: Mr. Ankur Mittal, Ms. Meera Murali, Advocates for
Respondent No. 1 / CoC
Mr. Bishwajit Dubey, Mr. Shatrajit Banerji and Mr.
Aditya Jindal, Advocates (for Successful Resolution
Professional, newly arrayed R-2).**

ORDER
(Virtual Mode)

23.03.2021 In terms of the order dated 25.02.2021, Learned Counsel for the Appellant has filed Rejoinder which is taken on record.

Written Submissions have been filed on behalf of the Respondent No. 1 which is taken on record.

Learned Counsel for the Appellant seeks some more time to file Written Submissions. Prayer is accorded. Learned Counsel for the Appellant is directed to file Written Submissions not exceeding three pages along with relevant case laws which they rely, latest by 02.04.2021.

List the Appeal 'For Admission (After Notice)' on **9th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)